

land Agriculture is proposed to be set up under the Rajindra Agricultural University during the Seventh Plan, subject to the availability of funds and clearance by Planning Commission/Finance.

[*Translation*]

Handing Over of Flats (SFS III) in Vijay Mandal Enclave by DDA

2995. SHRI SARFARAZ AHMAD : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 885 on 25 March, 1985 regarding handing over the flats (SFS III) in Vijay Mandal Enclave by DDA and state :

(a) whether 196 houses in question had been allotted by July, 1985, if not, the reasons therefor and also the reasons for delay in this regard;

(b) the number of applicants on the waiting list under the said scheme; and

(c) the time by which houses will be allotted after completion to them ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

[*English*]

Violation of Safety Rules in Collieries in Asansol and Raniganj Area

2996. SHRI PURNA CHANDRA MALIK :
SHRI ANANDA PATHAK :

Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware of the gross violation of safety rules in most of the collieries in Asansol and Raniganj area; and

(b) if so, steps taken against the mines officials responsible for negligence and violation of safety rules ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b) According to the information furnished by the Director General of Mines Safety, 93 out of 121 coal mines in Asansol and Raniganj areas were inspected by the officers of the Directorate General of Mines Safety during the period from 1st January to 31st July, 1985. Consequent on the inspections, the following action has been taken by the Directorate :

- (1) Orders prohibiting employment served on 8 mine managements.
- (2) Permission to extract coal was withdrawn in one case.
- (3) Notices under section 22(1) and 22A(1) of the Mines Act, 1952 issued in 3 cases; and
- (4) Warning letters issued to the managements of 13 other mines.

Central Assistance for Updating Industrial Training Institutes

2297. Dr. SUDHIR ROY : Will the Minister of LABOUR be pleased to state :

(a) whether some State Governments demanded adequate Central assistance for updating of the Industrial Training Institutes at the last Conference of Labour Ministers held in Delhi;

(b) if so, details thereof;

(c) the reaction of Government thereto; and

(d) steps so far taken by Government for updating the Industrial Training Institutes ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Yes, Sir.

(b) The Conference expressed concern at the outdated equipment available in most Government Industrial Training Institutes in the country and stressed that there was an immediate need for replacing and